Reservation and scholarships in Central Universities

†1503. SHRI THAAWAR CHAND GEHLOT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether all facilities regarding reservation and scholarships are being provided to SC and ST students in Central Universities, as these are provided in other universities;
- (b) whether officers and employees belonging to SC, ST Community, working in Central Universities are being provided facility of reservation, etc.;
 - (c) if not, the reasons therefor, and
- (d) whether Government would provide the said facilities to the concered mentioned in parts (a) and (b) above?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir. Reservation to Scheduled Caste and Scheduled Tribe students is provided in admission in all Central Educational Institutions including the Central Universities except in minority institutions. There is reservation for SC and ST students, as per Government norms, in the 'Central Sector Scheme of Scholarships for College and University Students' being operated by this Ministry. In addition, financial assistance is also provided by UGC to SC/ST students under the schemes namely Rajiv Gandhi National Fellowship, Post Doctoral Fellowship and PG Scholarship for professional courses.

- (b) SC and ST candidates are also given reservation in employment in Central Universities as per Government norms.
 - (c) In view of (a) and (b) above, question does not arise.
- (d) Government is fully committed to provide reservation to SC and ST in admission, scholarship and employment as per Government norms.

Setting up of Basava study centre in University of Karnataka

1504. DR. PRABHAKAR KORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware that the Twelfth century social reformer Basaveshwara made a remarkable contribution to the cultural, social and religious history of India including Karnataka;
- (b) if so, whether Government proposes to set up Basava study centre in Central University of Karnataka;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

- (b) and (c) The Central Universities are autonomous institutions governed under the provisions of their respective Acts and Statutes and Ordinances framed thereunder. Section 6 (xi) of the Central Universities Act 2009, under which the Central University of Karnataka has been established, stipulates that the University has the power to establish such centres and laboratories or other units for research and instruction as are, in the opinion of the University, necessary for the furtherance of its objects. Establishment and abolition of Schools/Departments/ Centres/Halls/Colleges/Institutions by the University will be governed by the Statutes of Central University of Karnataka. Such proposals have to be considered by the Statutory bodies of the respective University in accordance with their Statutes and the Ministry has no role to play in this regard. The Central University of Karnataka has, however, informed that they have sent a proposal to University Grant Commission for setting up of Sharana, Sufi and Daasa Studies Centre at the University, which comprises of Basava studies.
 - (d) Does not arise.

Establishment of model colleges in educationally backward districts

†1505. SHRIMATI MAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that an announcement had been made regarding establishment of one model college each in 374 educationally backward districts during the Eleventh Five Year Plan;

[†]Original notice of the Question was received in Hindi.